

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2012

Dated : 06th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr Adv.
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1
Mr. Sakya Singha Chaudhury
Ms. Prerna Priyadarshini for TPC

ORDER

Post the matter for hearing on **11.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr